

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.05.2019****NAME OF THE COMPANY: Dr. Sandeep Kumar Garg Vs. Anand Nirog Dham Hospital Pvt. Ltd.****SECTION OF I & B CODE: 9 IBC**

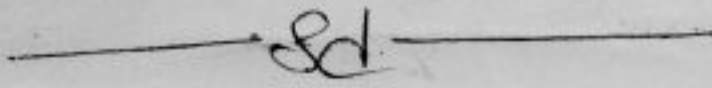
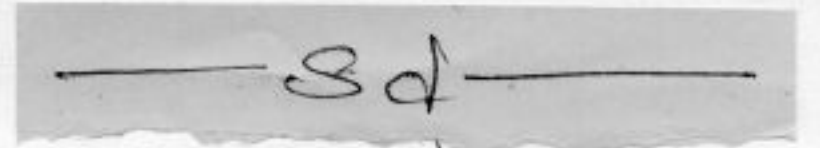
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Namman Rajwashi	P.M.	Operational Auditor	Namman Rajwashi
2.	Sanchit Garga	P.M.	"	Sanchit Garga

**CP NO.(IB) 159/ALD/2019**

Sh. Namman Rajwashi alongwith Sh. Sanchit Garg, Advocates for the Operational Creditor are present.

The case is fixed for further hearing on maintainability and admissibility of the present IB petition and for filing relevant documents (agreement and memorandum of understanding) in this regard.

List the matter on 16<sup>th</sup> July, 2019.

**Dated: 20.05.2019****SAROJ RAJWARE,  
MEMBER (T)****H.P. CHATURVEDI  
MEMBER (J)**